etc., should be securely wrapped in the pouches provided by the manufacturers of these products or in a suitable wrapping material as instructed by the local authorities. Further, the manufacturers or brand owners or marketing companies of sanitary napkins and diapers shall provide a disposable pouch or wrapper for disposal of such products under Extended Producers Responsibility. There are no specific provisions in the Rules for non-compliance of these provisions, however, non-compliance of the provisions of these rules has to be dealt by bye-laws framed by local bodies or other provisions under the Environment (Protection) Act, 1986.

Several meetings were held in the Ministry with stakeholders for compliance of these provisions. The Ministry has also examined the concerns of all stakeholders including Brand owners and Hygiene groups for compliance of mandatory requirement of disposable pouches/wrappers. Further, the State Pollution Control Boards and the State Level Advisory Bodies (SLAB) have been constituted in every States and UTs for overall implementation of all provisions of the Rules.

## Water consumption by thermal power plants

55. SHRI JOSE K. MANI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) measures Government has taken to secure compliance of water consumption by thermal power plant; and

(b) whether there are any self-reporting evidences provided by these power plants, verifiable by documents like water bill, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The Ministry *vide* Notifications S.O.3305(E) dated 07th December, 2015 and G.S.R 593(E) dated 28th June, 2018 has mandated Thermal Power Plants using fresh water to achieve specific water consumption of 3.5 m3/MWh in respect of existing Power Plants and 3.0 m3/MWh in respect of new Power Plants to be installed after 1st January, 2017. Further, Power Plants to be installed after 1st January, 2017 are required to achieve Zero Liquid Discharge (ZLD). A specific condition regarding compliance on water consumption is also stipulated in the Environmental Clearances accorded to Thermal Power Plants.

(b) The self-compliance reports on conditions stipulated in the Environmental Clearance are submitted by the power plant operators once in six months to the Ministry and the concerned Regional Office. To ensure implementation of the above specific water consumption norms, Central Pollution Control Board (CPCB) has also been collecting information from Thermal Power Plants on quarterly basis since Oct-Dec, 2018 (Q3). Besides, Thermal Power Plants have been instructed to submit data on water consumption on a, quarterly basis to concerned State Pollution Control Boards/ Pollution Control Committees (SPCBs/PCCs). The SPCBs/PCCs have been instructed to take necessary action in case of the norms being exceeded. This self-reporting system can also be verified by SPCBs/PCCs during periodic inspection.

## **Poaching in Maharashtra**

56. SHRI ANIL DESAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of number of forest in the State of Maharashtra that have been declared as reserve forest;

(b) number of incidents of poaching in the national parks in Maharashtra during last three years; and

(c) details of the steps taken by Government to prevent such illegal poaching?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) As per information received from State Government the details of notified Reserve Forest in the state of Maharashtra is given below:

- i. with Forest Department- 47472.74 sq. km.
- ii. with Forest Development Corporation Maharashtra Limited- 3331.76 sq. km.
- iii. with Revenue Department-774.55 sq. km. Total- 51579.05 sq. km.

(b) The details of incidents of poaching in the national parks in Maharashtra during last three years (2016 to 2018) as informed by State Government is as follows:

Species	In national park			Out of national park		
	2016	2017	2018	2016	2017	2018
1	2	3	4	5	6	7
Tiger	00	02	00	01	07	03
Panther	00	00	00	07	09	06